

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF September 2016**

Sl. No.	Nature	Opening balance as on 01.09.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to M.P. High Court	Disposal	Total Disposal	Total Pendency as on 30.09.2016
MAIN CIVIL CASES											
1	WP	1412		4		4	7		11	18	1398
2	WA	273	54	2		56			37	37	292
3	WPC	4068	259	5		264	10		136	146	4186
4	WPL	956	18			18			5	5	969
5	WPS	10104	1072	6		1078	5	1	702	708	10474
6	WPT	454	13			13			36	36	431
7	WPCR	409	40	3		43	3		11	14	438
8	WPPIL	103	15			15	1		9	10	108
9	WP 227	1454	71	6		77	5		42	47	1484
10	WPHC	3	2			2			1	1	4
A	TOTAL (1 to 10)	19236	1544	26	0	1570	31	1	990	1022	19784
1	FA	2347	37	3		42			13	13	2376
2	FAM	467	26		1	27			13	13	481
3	SA	5224	45	12		57	2		48	50	5231
4	MA	563	10	4	1	15			29	29	549
5	MAC	5399	145	5	12	162			14	14	5547
6	CR	168	23	1	2	26			27	27	167
7	MCC	208	93	3	1	97			85	85	220
8	MCCS	0				0				0	0
9	COMPAPPEAL	3				0				0	3
10	COMP PET	70	2			2	1			1	71
11	EP	9				0				0	9
12	TPC	34	3	1		4			9	9	29
13	CONC	1				0				0	1
14	CONT	320	78	1	1	80			42	42	358
15	CONTS	1				0				0	1
16	ITR	27				0				0	27
17	ITA	8				0				0	8
18	CER	2				0				0	2
19	STR	0				0				0	0
20	WTA	0				0				0	0
21	ARBA	164	5			5				0	169
22	TAXC	108	2	1		3			1	1	110
23	REVP	53	15			15			10	10	58
24	CIVIL SUIT	2				0				0	2
B	TOTAL (1 to 24)	15178	484	31	20	535	3	0	291	294	15419
	TOTAL (A+B)	34414	2028	57	20	2105	34	1	1281	1316	35203
MAIN CRIMINAL CASES											
1	CRREF	3				0				0	3
2	CRA	12534	133			133	6		73	79	12588
3	CRR	4089	111	2		113			86	86	4116
4	MCRC	632	890	1		891	2		843	845	678
5	MCRCA u/s 438 CrPC	198	106			106			115	115	189
6	CONTR	5				0				0	5
7	CRMP	1600	156	4		160	3		137	140	1620
8	TPCR	9	3			3			5	5	7
9	ACQA	1226	17			17			3	3	1240
C	TOTAL=(1 to 9)	20296	1416	7	0	1423	11	0	1262	1273	20446
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		54710	3444	64	20	3528	45	1	2543	2589	55649

NOTE : 1. Total number of 20 cases in institution & total number of 45 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any list provided by OIC NIC of the cases of backlog Institution & Disposal.

03-10-16
Ramashankar Prasad
Registrar (Judicial)